

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO:II**

SPECIAL BENCH(Video Conference)

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 16.07.2021 AT 12:30 PM THROUGH VIDEO CONFERENCE

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.971,972,973,974,990,991,1019&1020/2020 & Miscellaneous Application/1,9,10,11&15/2021 in CP(IB) No.350/241/HDB/2020
NAME OF THE COMPANY	NSL Renewable Power Pvt Ltd & 22 others
NAME OF THE PETITIONER(S)	NSL Energy Ventures Pvt Ltd & 2 others
NAME OF THE RESPONDENT(S)	NSL Renewable Power Pvt Ltd & 22 others
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Learned Counsel for petitioner appeared via video conference.

Learned counsel for respondents appeared via video conferen

IA 972,990/2020 are for referring the matter to arbitrator shall be heard in first point of time. Thereafter other applications will be taken up.

In the meantime parties are directed to complete the pleadings by exchanging interse.

Matter stands adjourned to 11.08.2021.

-Sdl-

MEMBER (T)

-Sdl-

MEMBER(J)

Pavani